

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No.780 of 2020**

Dr. Shambhu Prasad

..... Petitioner

**Versus**

Vinoba Bhave University & Ors.

..... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner

: Mr. A.K. Mehta, Advocate

For the Respondent-V.B. University

: Mrs. I. Sen Choudhary, Advocate

**04/Dated: 08/07/2020**

Heard, Mr. A.K. Mehta, learned counsel for the petitioner and Mrs. I. Sen Choudhary, learned counsel for the respondent-V.B. University.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let notice be issued upon the respondent no. 3 & 4 under registered cover with A/D as well as by ordinary process, for which requisites etc. must be filed within two weeks.

Respondent nos. 1 & 2 are directed to file counter-affidavit within four weeks.

Post the matter on 17.09.2020.

**(Sanjay Kumar Dwivedi, J.)**

Satyarthi/